

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-84/2003/2379/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 23rd June, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2020/2113 dtd 22.06.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from the evening of 26.06.2020 till the morning of 29.06.2020, subject to adherence to lockdown protocols. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/2380/A, dated 23.6.2020

Copy to:

✓ 1/The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rols